

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/387/2023 IA (IBC)/346/2023 in CP (IB) No.354/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>SRK Food Products Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Prisha Om Foods</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>SRK Food Products Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/387/2023**

For counters, at request of the Counsel appearing for R1 to R7, post on 23.06.2023 making it clear that no further time would be granted.

**IA (IBC)/346/2023**

Post on 25.05.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**